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# West Bengal Appropriation (Vote On Account) Act, 1969 2 of 1969

[24 March 1969]

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#### **SCHEDULE 1:-** SCHEDULE

# West Bengal Appropriation (Vote On Account) Act, 1969 2 of 1969

[24 March 1969]

#### **PREAMBLE**

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1970.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirtyfirst day of March, 1970;

It is hereby enacted in the Twentieth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A of the 13th March, 1969, page 981; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on 14th March, 1969.

#### 1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1969.

# 2. Withdrawal of Rupees 1,23,81,80,000 from and out of the Consolidated Fund of West Bengal for the year 1969-70 :-

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of rupees one hundred and twenty-three crores, eighty-one lakhs and eighty thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1970.

#### 3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

#### $\underline{\text{SCHEDULE } 1}$

SCHEDULE

### SCHEDULE (See sections 2 and 3)

1	2			
Services and purposes.	Sums not exceeding			
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	Rs.	Rs.	Rs.	
A-Collection of Taxes, Duties and Other Principal Revenues. 4-Taxes on Income other than Corporation Tax	3,40,000	1,000	3,41,000	
9-Land Revenue J-Contributions and Miscellaneous Adjustments.				
76-Other Miscellaneous Compensations and Assignments.				
AA-Capital Account of Compensation on the abolition of	3,52,87,000	1,90,000	3,54,77,000	

Zamindari System outside the Revenue Account.			
92-Payment of Compensation to Landholders, etc., on the abolition of the Zamindari System.			
A-Collection of Taxes, Duties and Other Principal Revenues. 10-State Excise Duties	33,11,000		33,11,000
11-Taxes on Vehicles	6,57,000		6,57,000
12-Sales Tax	23,05,000	1,000	23,06,000
13-Other Taxes and Duties	7,74,000		7,74,000
14-Stamps	10,35,000		10,35,000
15-Registration Fees	25,38,000		25,38,000
B-Debt Services. 16-Interest on Debt and other obligations	25,00,000	9,07,96,000	9,32,96,000
17-Appropriation for Reduction or Avoidance of Debt.			
C-Administrative Services.			
18-Parliament, State/Union Territory Legislature	23,86,000	28,000	24,14,000
19-General Administration	2,24,16,000	6,26,000	2,30,42,000
21-Administration of Justice	63,92,000	22,55,000	86,47,000
22-Jails	82,21,000		82,21,000
23-Police	7,56,79,000		7,56,79,000
26-Miscellaneous Departments-Fire Services	24,25,000		24,25,000
26-Miscellaneous Departments-Excluding Fire Services.	1,56,61,000	1,000	1,56,62,000
D-Social and Developmental Services.			
27-Scientific Departments	26,000		26,000
28-Education	18,61,64,000		18,61,64,000
29-Medical	6,73,51,000		6,73,51,000
30-Public Health	3,90,50,000		3,90,50,000
31-Agriculture-Agriculture			
DD-Capital Account of Social and	6,35,39,000	1,000	6,35,40,000

Developmental Services outside the Revenue Account.			
95-Capital Outlay on Schemes of Agricultural Improvement and Research.			
D-Social and Developmental Services.			
31-Agriculture-Fisheries	20,12,000		20,12,000
33-Animal Husbandry	-		
II-Miscellaneous Capital Account outside the Revenue Account.	3,33,28,000		3,33,28,000
124-Capital Outlay on Schemes of Government Trading- Greater Calcutta Milk Supply Scheme.			
D-Social and Developmental Services.			
34-Co-operation	39,58,000		39,58,000
35-Industries-Industries	-		
DD-Capital Account of Social and Developmental Services outside the Revenue Account.	1,68,25,000	37,000	1,68,62,000
96-Capital Outlay on Industrial and Economic Development.			
D-Social and Developmental Services.			
35-Industries-Cottage Industries			
DD-Capital Account of Social and Developmental Services outside the Revenue Account.	74,89,000		74,89,000
96-Capital Outlay of Industrial and Economic Development-Cottage Industries.			
D-Social and Developmental Services.			
35-Industries-Cinchona	19.96.000	9.000	20.05.000

B-Debt Services.	1,63,29,000	29,47,000	1,92,76,000
16-Interest on Debt and other obligations- Community Development Projects, National Extension Services and Local Development Works.			
D-Social and Developmental Services.			
37-Community Development Projects, National Extension Service and Local Development Works			
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.			
109-Capital Outlay on Other Works-Community Development Projects, National Extension Service and Local Development Works.	1,66,73,000		1,66,73,000
Public Debt.			
Loans for Community Development Projects, National Extension Service and Local Development Works.			
Loans and Advances by State/Union Territory Governments.			
Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.			
D-Social and Developmental Services.			
38-Labour and Employment			
39-Miscellaneous Social and Developmental Organisations-Welfare of	71,40,000		71,40,000

Scheduled Tribes and Castes and Other			
Backward Classes.  39-Miscellaneous Social and Developmental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	53,97,000		53,97,000
E-Multipurpose River Schemes, Irrigation and Electricity Schemes.	5,20,64,000	2,000	5,20,66,000
42-Multipurpose River Schemes			
43-Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			
98-Capital Outlay on Multipurpose River Schemes			
99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
50-Public Works	5,18,78,000	5,92,000	5,24,70,000
51A-Greater Calcutta Development Scheme	99,21,000		99,21,000
FF-Capital Account of Public Works (including Roads) and Schemes of			

Miscellaneous Public Improvements outside the Revenue Account.			
106A-Capital Outlay on Greater Calcutta Development Schemes.			
G-Transport and Communication (other than Roads).			
53-Ports and Pilotage	5,73,000		5,73,000
57-Road and Water Transport Schemes	28,23,000		28,23,000
GG-Capital Account of Transport and Communications (other than Roads) outside the Revenue Account.			
114-Capital Outlay on Road and Water Transport Schemes.			
I-Miscellaneous.			
64-Famine Relief	4,18,03,000		4,18,03,000
65-Pensions and other Retirement Benefits			
II-Miscellaneous Capital Account outside the Revenue Account.	93,45,000	1,96,000	95,41,000
120-Payments of Commuted value of Pensions			
I-Miscellaneous.			
67-Privy Purses and Allowances of Indian Rulers	50,000		50,000
68-Stationery and Printing	37,41,000		37,41,000
70-Forest	81,58,000		81,58,000
71-Miscellaneous- Contributions	1,74,79,000	3,65,000	1,78,44,000
71-Miscellaneous-Other Miscellaneous Expenditure 	3,57,16,000	80,000	3,57,96,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public			

Improvements outside the Revenue Account.			
109-Capital Outlay on Other Works			
B-Debt Services. 16-Interest on Debt and other obligations- Expenditure on displaced persons.			
I-Miscellaneous. 71-Miscellaneous- Irrecoverable Loans to displaced persons written off.			
71-Miscellaneous- Expenditure on displaced persons. FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	3,55,91,000	1,75,99,000	5,31,90,000
109-Capital Outlay on Other Works-Expenditure on displaced persons.			
Public Debt. Loans for displaced persons.			
Loans and Advances by State/Union Territory Governments. Loans and Advances to displaced persons			
K-Extraordinary Items. 78-Pre-partition Payments	1,000		1,000
78A-Expenditure connected with the National Emergency	1,14,51,000		1,14,51,000
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account. 98-Capital Outlay on	3,19,45,000		3,19,45,000

Multipurpose River Schemes- Damodar Valley Project. FF-Capital Accout of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account			
103-Capital Outlay on Public Works.	2,22,54,000	5,000	2,22,59,000
II-Miscellaneous Capital Account outside the Revenue Account 124-Capital Outlay on Schemes of Government Trading	1,31,00,000		1,31,00,000
Public Debt Permanent Debt			
Floating Debt			
Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).		9,73,60,000	9,73,60,000
Other Loans			
Loans and Advances by State/Union Territory Governments.			
Loans and Advances by State/Union Territory Governments.	2,79,92,000		2,79,92,000
Total	1,02,50,89,000	21,30,91,000	1,23,81,80,000